

GOVERNMENT OF INDIA  
MINISTRY OF DEFENCE  
DEPARTMENT OF DEFENCE  
**LOK SABHA**  
**UNSTARRED QUESTION NO. 4678**  
TO BE ANSWERED ON 28<sup>th</sup> March, 2025

**ACCIDENTAL DEATHS AMONG BRO PERSONNEL**

4678. SHRI ASADUDDIN OWAISI:  
SHRI PRADYUT BORDOLOI:

Will the Minister of DEFENCE be pleased to state:

- (a) the number of accidents and other incidents involving the Border Roads Organisation (BRO) during the last five years, year-wise;
- (b) the number of fatalities and injuries among BRO personnel including both permanent staff and contractual/civilian workers during the said period, year-wise;
- (c) whether the Government has conducted any assessment of safety risks faced by BRO personnel, particularly in high-altitude and conflict-prone areas;
- (d) if so, the details thereof along with the measures being taken by the Government to enhance safety protocols, medical support and working conditions for BRO personnel and civilian workers; and
- (e) whether the Government has introduced any compensation or insurance schemes for BRO personnel and civilian workers injured/killed during operations and if so, the details thereof?

A N S W E R

MINISTER OF STATE  
IN THE MINISTRY OF DEFENCE

(SHRI SANJAY SETH)

(a): The number of accidents and other incidents in Border Roads Organisation (BRO) during the last five years are as under: -

Sl. No.	Year	No of accidents and other incidents
1.	2020	44
2.	2021	34
3.	2022	46
4.	2023	40
5.	2024	37

(b): The number of fatalities and injuries among BRO personnel including both permanent staff and contractual/civilian workers during the last five years are as under:

Sl. No.	Year	BRO Personnel		Casual Paid Labourers (CPLs)	
		Fatalities	injuries	Fatalities	injuries
1.	2020	156	25	112	20
2.	2021	172	20	134	15
3.	2022	123	15	100	10
4.	2023	129	18	119	16
5.	2024	124	15	110	12

(c) & (d): Yes, Sir. BRO has conducted safety assessment in High-Altitude and Conflict-Prone areas for BRO personnel including mapping of avalanche prone areas, identification of sharp curves and slide prone areas, formulation of adequate safety protocol in coordination with security forces, locations for work-site camps and bunkers for safety of personnel etc.

Various measures are taken to enhance safety protocols, medical support, and working conditions for BRO personnel and CPLs. BRO provides adequate safety aids viz. safety jackets, safety helmets, rain coats, boots, winter clothing etc. to its employees and CPLs. Various amenities and facilities such as snow huts, pre-fabricated shelters, mobile/container houses, mobile toilets, safe drinking water facilities, transportation facilities, refreshment centres etc. are also provided. Safety protocols are strictly followed as per local conditions. For medical support, every BRO unit/work-site is provisioned with adequate medical support like first aid, Additional Medical Investigation Room (AMIR), Central Medical Investigation Room (CMIR), Mobile medical health care team etc.

(e): Yes, Sir. Government has been providing following Compensation/ Insurance scheme for BRO personnel and CPLs: -

- (i) Compensation under Employee Compensation Act, 1923 to the employees of General Reserve Engineering Force (GREF) as well as CPLs.
- (ii) Ex-Gratia Lumpsum Compensation to GREF personnel who die in the performance of their bonafide official duties. Further, Ex-Gratia Lumpsum Compensation has been approved by MoD to Next of kin/legal heirs in case of death, permanent or partial disablement of CPLs.
- (iii) Central Government Employees' Group Insurance Scheme to GREF personnel.
- (iv) Group (Term) Insurance Scheme with an insurance cover of Rs. 10 lakh in case of death of CPLs engaged by BRO.

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